

Name of the Corporate Debtor: GREAT INDIAN NAUTANKI COMPANY PRIVATE LIMITED; Date of Commencement of CIRP: 21-10-2022; List of Creditors as on: 26-04-2023; Name of IP: Sanjay Garg; Process Number: 2; Last 5 digit of registration number: 12919

[\(Please click here for previous Lists of Creditors\).](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors					0.00				NA
2	Unsecured financial creditors belonging to any class of creditors					0.00				NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	3	2518853520	3	2518853520	69.50				Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	3	334048843	2	275936978	7.61			58111865	Annexure 4
5	Operational creditors (Workmen)	5	1902085	0		0.00			1902085	Annexure 5
6	Operational creditors (Employees)	8	18256906	0		0.00			18256906	Annexure 6
7	Operational creditors (Government Dues)	3	645184953	3	645184953	17.80				Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	47	502939191	26	184275602	5.08		195030446	123633142	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)					0.00				NA
Total		69	4021185498	34	3624251053	100.00		195030446	201903998	